

n
SLP(C)No. 13853-13864 OF 1999

ITEM No.204

Court No. 8

SECTION IVA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.13853-13864/1999

(From the judgement and order dated 17/04/1999 in MA 60-65/95 and
69-74/95 of The HIGH COURT OF M.P AT GWALIOR)

NATIONAL INSURANCE CO.LTD.

Petitioner (s)

VERSUS

MOHD. AYUB & ORS

Respondent (s)

(With prayer for interim relief)
(For Final Disposal)

Date : 09/11/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.P. MOHAPATRA
HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

For Petitioner (s)

Mr. B.K.Satija,Adv.

For Respondent (s)

Mr. K.K. Gupta,Adv.

Mr.TN Singh Mehta,Sr.Adv.

Mrs Rani Chhabra,Adv.

Mr. Goodwill Indeevar,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J
List after three weeks.

(Usha Bhardwaj)
P.S. to Registrar

(V.P. Tyagi)
Court Master